General of India,

(iv) Opinion of the Advocate General, Uttar Pradesh.

[Placed in Library. See No. LT $39\overline{24}/70$ for (i) to (iv).]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHPI JAGANNATH PAHADIA: Sir I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) Notification G.S.R. No. 1098/ Ess. Com./Sugar, dated the 22nd July, 1970, publishing the Sugar (Restrictions on Movement) Order, 1970
 - (ii) Notification G.S.R. No. 1100/ Ess. Com./Sugar, dated the 24th July, 1970, publishing the Sugar Determination) (Price Ninth Amendment Order, 1970.

[Placed in Library, See No. LT 3947/70 for (i) and (ii).]

Annual Report (1967-68) on the ACTIVITIES OF THE COAL MINES LABOUR WELFARE ORGANISA-

THE MINISTER OF STATE IN MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITA-TION (SHRI BHAGWAT AZAD): Sir, I beg to lay on the Table a copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1967-68. [Placed in Library, See No. LT-3924/70.1

STATEMENT BY MINISTER RE. CHANDA COMMITTEE'S REPORT ON CO-ORDINATION OF MEDIA OF MASS COMMUNICA-TION

THE MINISTER OF STATE IN HE MINISTRY OF INFORMA-THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COM-MUNICATIONS (SHRI I. K. GUJ-RAL): Sir, I beg to lay on the Table a statement (in English and Hindi)

19th July, 1970, of the Attorney | showing the action taken by Government on the recommendations contained in Part II of the Chanda Committee's Report on 'Co-ordination of the Media of Mass Com-munication', [Placed in Library. See No. LT-3945/70.] THE RESIDENCE

> EIGHTH REPORT OF THE COM-MITTEE ON THE WELFARE OF SCHEDULED CASTES ANDSCHEDULED TRIBES

> SHRI SUKHDEV PRASAD (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Eighth Report (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding the action taken by Gov-ernment on the recommendations contained in the Third Report of Committee relating to Department of Social Welfare-Post-Matric Scholarship Scheme for Scheduled Caste and Scheduled Tribe Students for Studies in India.

STATEMENT BY MINISTER RE. SIGNED TREATY BETWEEN THE FEDERAL REPUBLIC OF GERMANY AND THE U.S.S.R. IN MOSCOW

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, if you allow I may lay the statement on the Table.

MR. DEPUTY CHAIRMAN: If it is a long statement you can lay it on the Table of the House.

SHRI SURENDRA PAL SINGH: Sir, I lay it on the Table of the House. [Placed in Library. See No. LT-4017/70].

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): With your permission, Sir I rise to announce that Government Business in this House during the week commencing Tuesday, the 18th August, 1970, will consist of:

(1) Further consideration and passing of the Prevention of Water Pollution Bill, 1969.